BUSINESS ADVISORY COMMITTEE

(Sixteenth Lok Sabha)

THIRTY- SECOND REPORT

(Presented on 19.07.2016)

The Business Advisory Committee held a sitting on Monday, the 18th July, 2016.

18 th July, 2016.					
The Committee recommend allocation of time to the following items					
business as shown against each:-					
(1) Consideration and agreeing to the amendments made by Rajya Sabha in the Indian Trust (Amendment) Bill, 2015, as passed by Lok Sabha.	1 Hour				
(2) The Indian Medical Council (Amendment) Bill, 2016 – To replace the ordinance. <u>Consideration and passing</u>	4 Hours				
(3) The Dentists (Amendment) Bill, 2016 – To replace the ordinance. <u>Consideration and passing</u>	2 Hours				
(4) Consideration and agreeing to the amendment made by Rajya Sabha in the Enemy Property (Amendment and Validation) Bill, 2015.	2 Hours				
(5) The Child Labour (Prohibition and Regulation) Amendment Bill, 2012. **Consideration and passing**	3 Hours				
(6) The National Institutes of Technology, Science Education and Research (Amendment) Bill, 2016. <u>Consideration and passing</u>	2 Hours				
(7) The Institutes of Technology (Amendment) Bill, 2016. <u>Consideration and passing</u>	2 Hours				
(8) The High Courts (Alteration of Names) Bill, 2016. <u>Consideration and passing</u>	2 Hours				

NEW DELHI; <u>18th July, 2016</u> Ashadha 27, 1938 (Saka) Smt. Sumitra Mahajan Chairperson, Business Advisory Committee.

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